

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

)(
(
(
(
(
(
(

Tribunal's Orders

fixed per AH/IR
on 29/4/1994.

B. S. Hegde
22/4/1994.

for S. Registrar

Date:- 29.4.94 [Per B.S. Hegde, M(J)]

Heard the learned counsel
for the applicant. He states that
the applicant has been appointed on
compassionate ground by G.M.
Ordnance Factory, Ambarnath. He
states that the applicant apprehends
that his services would be likely
to be terminated as one of
his brother is employed in one of
the Bombay office as "Marketing Trainee"
and ~~he~~ has been now sent to Dubai.
He has already made a representation
to the competent authority and

per

(2)

the competent authority has
not replied so far.

In the circumstances
we are of the view that the
application is premature
and is liable to be
dismissed.

Accordingly ~~we~~
we dismiss the O.A. at
the admission stage.

N.K. Hegde
(N.K. Hegde)
M(A)

B.S. Hegde
(B.S. Hegde)
M(J)

29/4/94
Order/Judgement despatched
to Applicant/Respondent (s)
on 29/4/94

82
13/6-